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Title: Election of 02 members from Lok Sabha to the Agricultural and Processed Food Products Export Development Authority.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to move:

"That in pursuance of clause (d) of sub-section (4) and (5) of section 4 of the Agricultural and Processed Food Products Exports Development Authority Act, 1985, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Agricultural and Processed Food Products Export Development Authority, subject to the other provisions of the said Act and the rules made thereunder."

HON. SPEAKER: The question is:

"That in pursuance of clause (d) of sub-section (4) and (5) of section 4 of the Agricultural and Processed Food Products Exports Development Authority Act, 1985, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Agricultural and Processed Food Products Export Development Authority, subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*

*...(Interruptions)*